## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/405/ (IB)/2017

NAME OF THE PETITIONER(S)

: PAHARPUR COOLING TOWERS LTD

NAME OF THE RESPONDENT(S)

: AUROMIRA BIO ENERGY MADURAI LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SRIRBM

RESPONDENT

Ar 9840410549

## <u>ORDER</u>

No representation on behalf of the Petitioner. Counsel for Respondent present. One last and final opportunity is given in the interest of justice to the Petitioner for causing appearance of Counsel for Petitioner on the next date of hearing failing which petition will be dismissed. Put up on 18.08.2017 at 10.30 A.M.

S. Jaka deron.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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